

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 239 of 2015 in DFR No. 1079 of 2015**

**Dated: 13<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**SRM Power Pvt. Ltd. .... Appellant (s)  
Versus  
Bangalore Electricity Supply Co. Ltd. & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : Proxy counsel for  
Mr. Ankit Shah**

**ORDER**

**IA NO. 239 OF 2015  
(Appl. for condonation of delay)**

Issue fresh dasti notice to the respondents returnable on  
19.11.2015.

List the matter on **19.11.2015.**

**(I.J. Kapoor )  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**